

Central Administrative Tribunal
Calcutta Bench

OA No.329/96

6-6-2005

Present : Hon'ble Mr.N.D. Dayal, Member(A)
Hon'ble Mr.K.B.S. Rajan, Member(J)

Indu Bhusan Das & Ors

-Vs-

Defence

For the applicant : Mr.B. Mukherjee, Counsel

For the respondents : Mr.M.S. Banerjee, Counsel

ORDER

Mr.N.D. Dayal, Member(A)

Mr.B. Mukherjee, the learned counsel for the applicant submits that since long he has no instruction from his client and he is therefore unable to make any submission. This is a matter of 1996 and it would appear that the applicant has lost interest in pursuing the matter. In that view of the matter, the OA is dismissed for non-prosecution. Mr.Banerjee, the learned counsel for the respondents is present. No costs.



Member(J)



Member(A)